

(d) A case has been started to investigate the crime. A protest was lodged with Pakistan authorities. Patrolling has been intensified in the area.

Embezzlement at Boileauganj Post Office, Agra

*127. Shri Balgoving Verma: Will the Minister of Communications be pleased to refer to the reply given to Starred Question No. 594 on the 30th November, 1966 and state:

(a) the result of the enquiry conducted by the Special Police Establishment in the Boileauganj Post Office, Agra Embezzlement case;

(b) whether the claims of the defrauded depositors, who have been put to considerable hardship on account of the non-payment of their savings, have since been settled;

(c) if not, how much more time is likely to be taken by Government in this regard; and

(d) the action taken to bring the culprits to book?

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) The investigations by the Special Police Establishment have not been completed so far.

(b) and (c). The claim of one of the defrauded depositors has been already settled and the settlement of other claims is being vigorously pursued. The question of expediting the procedure for the settlement of claims in such cases is also being taken up.

(d) The culprit has been arrested by the police and prosecution proceedings will be launched against him.

Contract with Kalinga Airways

*128. Shri Madhu Limaye: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Gov-

ernment's contract with the Kalinga Airways is being terminated this year;

(b) the number of people likely to be thrown out of job as a result thereof;

(c) whether these employees are likely to be absorbed in Government service; and

(d) other alternative employment to be provided for them?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) The question is under examination.

(b) to (d). Do not arise.

शनिवार की छुट्टी

* 129. श्री रघुवीर सिंह शास्त्री :
श्री रामचन्द्र उलाका :
श्री बुलेश्वर मीना :
श्री जगपति प्रभाली :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार के कर्मचारी यह माग करते आ रहे हैं कि वेतन आयोग द्वारा की गई सिफारिशों के अनुसार महीने में दो शनिवारों की छुट्टी घोषित की जानी चाहिये; और

(ख) उनकी प्रार्थना स्वीकार न किये जाने के क्या कारण हैं ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री बिद्या चरण शुक्ल) : (क) जी हाँ ।

(ख) मामला केन्द्रीय सरकारी कर्मचारियों के लिये संयुक्त परामर्श समिति तथा शनिवारों पंच मिथों की योजना के अन्तर्गत स्थापित की गई राष्ट्रीय परिवर्द्ध के मास कमकीर्तनीय है ।